

**Acute Shortage of Hotels in Delhi**

\*285. SHRI KAMAL NATH: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government are aware that there is acute shortage of hotels in Delhi;

(b) if so, projected shortage till 1985; and

(c) steps that the Government are taking to meet such shortage?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) Shortage of hotel accommodation has been felt in Delhi, specially during the peak tourist season November—March.

(b) and (c). At present, the number of rooms in the approved sector is 3761. In order to increase the room capacity in the Capital, several new hotel projects and some expansion projects are currently under-way which are likely to add 3419 rooms to the existing capacity by 1985. It is expected that when these are completed, there will be adequate number of hotel rooms available to meet the requirements of international as well as domestic tourists in Delhi.

**Export of Non-Edible Marine Products**

2560. SHRI A. NEELALOHITHADASAN: Will the Minister of COMMERCE be pleased to state:

(a) whether the Marine Products Export Development Authority as the organisation of Government of India solely responsible for development of export of marine products, attend to export of non-edible marine products, such as sea-weeds, sharks, pearls etc; and

(b) if so, whether he will lay on the table a statement regarding the activities so far of the M.P.E.D.A. regarding

the development of non-edible marine products?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN): (a) and (b). The marine Products Export Development Authority is responsible for the development of export of marine products. The Authority has not taken up any substantial activity so far for the development of non-edible marine products. The exports of Sea-weeds are completely banned and the exports of Pearls do not come under the purview of the Authority.

**Non-Supply of Controlled Cloth to Orissa**

2561. SHRI HARIHAR SOREN: Will the Minister of COMMERCE be pleased to state:

(a) whether controlled cloth is not being supplied to the State of Orissa according to the requirements;

(b) the total requirement of controlled cloth per month in Orissa; and

(c) the total bales of controlled cloth supplied to Orissa month-wise from January till October, 1980?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) Controlled cloth is being supplied to the State of Orissa in accordance with the criteria adopted for distribution of controlled cloth to all the States. This distribution is done on equitable basis after taking into account the population and having regard to the production level of 400 million sq. meters in a year, and the availability of controlled cloth during the particular month.

(b) The average monthly entitlement of the State of Orissa is 892 bales of 1500 sq metres each.